

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:339

ANSWERED ON:22.07.2015

Grants to Universities/Colleges

Birla Shri Om;Choudhary Shri Birendra Kumar;Rori Shri Charanjeet Singh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of grants sanctioned and released by the University Grants Commission (UGC) to the universities and colleges in the country during the last three years and the current year, State-wise;
- (b) the details of major heads under which the grants were utilised;
- (c) whether any discrepancies have been found or complaints have been received regarding misuse of these grants during the above period; and
- (d) if so, the details thereof and the action taken against the universities/colleges or officials found guilty for the misuse?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) & (b): The University Grants Commission (UGC) has informed that grants have been issued to various universities and colleges under plan heads mainly for utilization for construction activities and other infrastructure development like books & journals, equipments and campus development while under non plan head for payment of salaries, pensionary benefits and non-salary expenditure. The details of grants sanctioned and released by the UGC to various Central Universities, Deemed to be Universities, State Universities and Colleges fit to receive central grants under section 2(f) and 12B of UGC Act, 1956 in the country during the last three years and the current year, State-wise is enclosed at Annexure -I.

(c) & (d): Yes, Madam. The UGC has informed that there are four complaints of misuse of grants and other misdemeanours against some Heads of the Central Educational Institutions. The details of the complaints and action taken are at Annexure -II.
